

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:4174
ANSWERED ON:07.08.2014
CONDITION OF WEAVERS
Tharoor Dr. Shashi

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government is aware of the pitiable condition of many weaver's cooperative societies which have suffered from competition from cheaper textile from China and have accumulated large debts; and if so, the details thereof; and

(b) the steps taken/being taken by the Government to provide debt relief for the affected weavers?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b): Yes Madam. The Government of India is aware that handloom weavers and their cooperative societies are facing hardships due to availability of cheaper imported fabric mainly from China and stiff competition from power loom and mill sector due to high input cost & low productivity etc. besides non-availability of credit from institutional sources for working capital due to accumulated debts.

To address the accumulated debt issue, the Government of India, in November, 2011, has approved Revival, Reform and Restructuring (RRR) package for waiver of overdue loan (100% principal and 25% of interest) as on 31.3.2010 and to provide recapitalization assistance to eligible apex and primary weavers cooperative societies & individual weavers alongwith access to subsidized credit with 3% interest subvention, which has been further modified and now loan to handloom cooperatives and individual weavers is given at 6% interest with GoI interest subvention upto max.7%. The RRR Package has been implemented upto 28.02.2014. The State-wise details of waiver of overdue loan and recapitalization assistance approved under RRR package is given in Annexure-I.

Annexure-I

State-wise details of waiver of overdue loom as on 31.3.2010 & recapitalization assistance approved by State Implementation Monitoring & Review Committee under RRR Package & No. of Apex Weavers cooperative Society, Primary Weavers Cooperative Society, Self Help Group & Individual Weavers.

S.N.	Name of the State	Amount approved by SIMRC (Rs in crore)	AWCS	PWCS	SHGs	Individual weaver
1	Andhra Pradesh	200.26	1	606	0	9450
2	Assam	46.76	1	1616	475	2533
3	Bihar	5.61	1	123	0	1705
4	Chhattisgarh	12.60	1	154	0	194
5	Delhi	2.02	4	117	0	0
6	Gujarat	8.57	2	199	0	419
7	Haryana	0.36	0	2	0	69
8	Himachal Pradesh	10.66	2	171	26	370
9	J & K	3.18	2	105	0	112
10	Jharkhand	3.54	0	59	0	369
11	Karnataka	9.37	1	219	2	822
12	Kerala	210.66	1	367	0	1117
13	Madhya Pradesh	2.81	0	68	2	278
14	Maharashtra	8.84	1	507	0	0
15	Manipur	30.80	1	1640	1107	0
16	Meghalaya	0.09	0	0	0	24
17	Mizoram	4.39	1	124	0	51
18	Odisha	128.91	2	430	2539	10884
19	Puducherry	3.52	1	8	0	0
20	Rajasthan	8.11	1	43	11	216
21	Sikkim	0.08	0	1	0	0

22	Tamil Nadu	162.34	1	718	101	520
23	Tripura	1.25	0	18	0	3
24	Uttarakhand	2.58	0	63	2	47
25	Uttar Pradesh	108.94	14	1876	1150	21964
26	West Bengal	126.71	1	554	47	1487
	Total	1102.97	39	9788	5462	52939